

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

**CAUSE LIST**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 27<sup>th</sup> February, 2015**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. P.S. RAO EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Review Application No. 02/15	M/s A Mill N Stone Pvt. Ltd. Vs. Virendra Singh & 12 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Shantanoo Saxena Adv.	
2.	Original Application No. 102/2014	Om Prakesh Yogi Vs State of Rajasthan & 2 ors.	Mr. Ayush Dev Bajpai Adv.	
3.	Original Application No. 318/2014 (CZ)	Babulal Jajoo Vs. State of Rajasthan&5Ors.	Dr. M.S. Kachhawa Adv. Rajesh Mootha Adv. for R-6	
4.	Original Application No. 174/2014(CZ)	Narayan Lal Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
5.	Original Application 175/2014 (CZ)	Saleem Neelgar Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
6.	Original Application 176 /2014 (CZ)	Yogender Singh Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
7.	Original Application 177 /2014 (CZ)	Balu Mali Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
8.	Original Application 178 /2014 (CZ)	Hagan Mali Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
9.	Original Application 179 /2014 (CZ)	Shanta Kanwar Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
10.	Original Application 180 /2014 (CZ)	Kamlesh Kumar Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
11.	Original Application 181/2014 (CZ)	Mahesh Kumar Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	

12.	Original Application 182 /2014 (CZ)	Chhagan Gurjar Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
13.	Original Application 183 /2014 (CZ)	Moinuddin Vs. Hindustan Zinc &10 Ors. Ltd. & Anr.	Mr. S.P.S Nagar Adv.	
<b>FOR COMPLIANCE</b>				
14.	Original Application No. 311/2014	Girija Singh Vs. State of M.P.& 3 Ors.	Mr. Pratab Narayan Mishra Adv. Mr. Ajay Gupta Adv. For R-4 Ms. Parul Bhadoria Adv.	
15.	Original Application No 146/2013 M.A. 53/2015	Anil Kumar Vs. State of Rajasthan &Ors.	Mr. K.K. Chhawal Adv.	